

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12.09.2017

O.A./260/1037/2014

MEMO DT. 11.09.17 AT FL- A MAY
KINDLY BE PERUSED

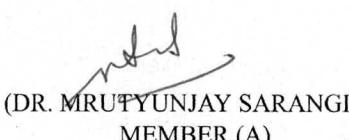
ITEM NO:16

FOR APPLICANTS(S) Adv. :

NISHAMANI PATTANAIK
-V/S-

HOTEL MANAGEMENT

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>Heard Mr. A.K. Mohanty, Ld. Counsel appearing for the applicant and Mr. S. Behera, Ld. SCGPC appearing for the Respondents. The applicant has filed an application on 11.09.2017 praying for permission to withdraw this O.A. since during the pendency of the O.A. the second financial up-gradation under MACP has already been granted. Mr. S. Behera, Ld. SCGPC has no objection.</p> <p>In view of the above, the prayer for withdrawal of the O.A. is granted. Accordingly, the O.A. is disposed of being withdrawn.</p> <p>Free copy of this order be given to Ld. Counsels for both sides.</p> <p style="text-align: right;">kb</p> <div style="text-align: right; margin-top: 20px;">  <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> </div>